

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
Court No. 2
CAUSE LIST**

**DATE: 13th October, 2014
Time: 10:30 AM**

**HON'BLE MR JUSTICE Dr. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1	Appeal No.76/2014 & M.A.No.668/2014	Pedder Road Residents Association Vs. Union of India & Ors	Mr. Ritwick Dutta & Rahul Choudhary, Adv. For the Appellant.	
AFTER NOTICE				
2.	Original Application No. 175/2014 & M.A.No. 624/2014.	Yogesh Kumar Sahni Vs. State of Uttrakhand & Ors.	Mr. Ashwani Kumar Dubey, Adv. For the Applicant. Mr. Rahul Verma, Adv. For R-1.	
3.	Original Application No.183/2014.	Toxics Link Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. For the Applicant. Ms. P. Batra Singh, Adv. For R-1. Mr. B.V. Niren, Adv. For R-3.	
FOR COMPLETION OF PLEADINGS				
4.	Original Application No.95/2014.	Dr. Sanjay Kulshresthra Vs. Union of India & Ors.	Mr. Sanjay Kulshresthra, Applicant in Person. Mr. Vikas Malhotra & Mr. M.P. Sahay, Adv. For R-1. Mr. B.V. Niren, Adv. For R-2 to 6.	
5.	Appeal No. 19 / 2013 & M.A.No.72/2013 , M.A.No.701/2013, & M.A.No.171/2014.	Bahadur Singh Rawat & Ors. Vs. U.O.I & Ors.	Ms. Preeta Dhar and Ms. Pallavi Talware, Adv. For Appellant. Mr. Vivek Chib & Mr. Asif Ahmed, Adv. for R- 1. Mr. Mukesh Verma, Adv. for R-2. Mr. V.K. Anand, Adv. & Mr. Prithu Garg, Adv. for R-4.	
FOR HEARING				
6.	Original Application No. 132/2014 & M.A.No. 561/2014 & M.A.No. 666/2014.	Greater Kailash –II Welfare Association Vs. South Delhi Municipal Corporation	Mr. Sumit Chander, Adv. For the Applicant. Ms. Puja Kalra, Adv. With Mr. N.K. Jain, For R-1.	

For order, cause list and other information please visit our website: www.greentribunal.gov.in